NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.		· · · · · · · · · · · · · · · · · · ·	_	M/s. / Mr.
CP No.175/BB/ 2017	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL) SIGNATURE NO. **& PHONE NUMBER** REPRESENTATION TO WHOM X OI. ADV. P. NALESH. P.Na PETITIONER 02. ADV V. RANJITH SUMMICAN 99000085432 03 ADV SUND AVSRANAM VELIL 64 ADV. SHYAMOURAN MANASI KUMAR, ADV, FOR MS.RENU GOPALAKRISHNAN ADN. FOR R-7 & 11 (9986394523) 1. K.S. BHEEMAIAH Counsel for ROC-R12 2 Parameshwarappa. Councele fron- R-10- Pt. RI to R8. Restonde PRASANNA KUMARS. AD 3. Adu. Shyam Sundas. M'S. 98450 \$3533.

P.T.O.

Counsel for petitioner is present. Counsel for respondents are also present. Heard the counsel for R-1 to R-8. Counsel for ROC requested time to file objections. Counsel for R-10 also requested time to file objections.

Counsels appearing for R-7 company are directed to file their written submissions explaining how they are entitled to represent R-7 company.

For continuation, list it on 14.12.2017 at 3.00 p.m.

MEMBER (T)

0 MEMBER (J)